

Kind of Business	Criteria	License/ Registration	Fee Per Annum
<p>Petty Food Business Operators Manufactures or sells any kind of food by himself/herself, Petty retailer, hawker, itinerant vendor, temporary stall, Thela, Sweets Shop, Juice Stall etc.</p> <p>e.g Gol gappa stall, fruits/vegetables vendors, snacks stall, Tea Stall, Samosa, Bread pakoda, retail shops, Temporary Food Stalls like Chinese food stall, South Indian Food etc.</p> <p>Temporary or fixed stall or food premise involved in preparation, storage, distribution and sale of food products that can be served as a snacks/ tea/coffee and similar variants.</p> <p>Hawker - Selling packaged or freshly prepared food by travelling (usually on foot or movable carts) from one location to other</p>	Annual Turnover upto Rs. 12 Lacs	Registration	Rs. 100
<p>Dairy Units including Milk Chilling Units Dairy processing means handling, processing, manufacturing, packing, storing, distribution & transportation of milk and milk products.</p> <p>Note: Registration for Petty Milkman, Milk Vendors, License for rest according to Eligibility criteria</p>	More than 50,000 Liters of Milk per day	Central License	Rs. 7500
	More than 2500 MT of Milk Solid Per annum	State License	Rs. 5000
	10001 – 50,000 Ltrs of Milk per day	State License	Rs. 3000
	501 MT – 2500 MT of Milk Solids per annum	Registration	Rs. 100
	501 – 10,000 Ltrs of Milk per day	State License	Rs. 5000
<p>Vegetable Oil Processing Units Vegetable oil processing means processing of vegetables to produce vegetable oils by the process of solvent extraction/expeller and refining including oil expeller units.</p>	More than 2 MT per day	Central License	Rs. 7500
1-2 MT per day	State License	Rs. 5000	

	Below 1 MT per day	State License	Rs. 3000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
<p>Slaughtering House Slaughtering means a process of transporting, stunning, butchering, dressing, processing, storing & distribution of live animals/poultry birds.</p> <p>Meat shop, Chicken Shop, Mutton Shop Lamb Meat etc.</p>	Large Animals: More than 50 Small Animals: More than 150 Poultry Birds: More than 1000	Central License	Rs. 7500
	Large Animals: 3 to 50 Small Animals: 11 to 150 Poultry Birds: 51 to 1000	State License	Rs. 2000
	Large Animals: 2 Small Animals: 10 Poultry Birds: 50	Registration	Rs. 100
<p>Meat Processing Meat processing means further processing of slaughtered animals/poultry birds into meat & meat products, packaging, storing & transportation of meat & meat products.</p> <p>Fish processing means handling, processing of fish, manufacturing of fish products, packing, storing, distribution & transportation of fish and fish products.</p>	More than 500 Kg Meat per day or More than 150 MT Meat per annum	Central License	Rs. 7500
	Upto 500 Kg Meat per day or Upto 150 MT Meat per annum	State License	Rs. 3000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
<p>All Food Manufacturing/ Processing units other than Dairy Units, Vegetable Oil, Meat Processing and Slaughtering Houses</p> <p>Manufacturing/Processing Unit means a person/entity which owns or operates an establishment that manufactures or processes a food product.</p> <p>This term includes, but is not limited to contract manufacturers, contract packers and other entities that manufactures or processes a food product.</p> <p>Manufacturing or processing means each step in conversion of raw material derived from livestock and agricultural produce into products for intermediate or final consumption. The process includes procurement, receipt, preparation, Manufacturing/processing, packaging, storage, distribution & transportation of food products.</p> <p>Repacking means packing of food product into different sizes with labeling after doing minimal processing as required like sorting,</p>	Production Capacity: More than 2 MT per day No Grains, Cereals or Pulses Milling Units	Central License	Rs. 7500
	Production Capacity: 101 Kgs/Ltrs – 1 MT per Day All Grains, Cereals, Pulses Milling units without any limit on Production	State License	Rs. 3000

grading, sieving etc. from wholesale packages. The food product is not manipulated & the composition or formulation is not affected or changed.	Capacity.		
	Production Capacity: 1MT – 2 MT per Day	State License	Rs. 5000
	Turnover upto Rs. 12 Lacs per annum Or Production capacity upto 100 Kgs/Ltrs per day	Registration	Rs. 100
Proprietary Food	No restriction on production capacity	Central License	Rs. 7500
Novel Food With prior Product Approval/ NOC from FSSAI	No restriction on production capacity	Central License	Rs. 7500
Storage - Cold/Refrigerated Cold/refrigerated storage is an activity where refrigerated/ frozen food products in packed or unpacked condition is stored for further distribution in refrigeration/ freezing storage facilities.	Storage Capacity of More than 10,000 MT	Central License	Rs. 7500
	Storage Capacity Upto 10,000 MT	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Storage – Atmospheric Controlled + Cold Controlled Atmosphere storage is an activity where food products in packed or unpacked condition is stored for further distribution in controlled atmosphere storage facilities. A controlled atmosphere, generally used for storage of dry commodities & agricultural produce	Storage Capacity of More than 1,000 MT	Central License	Rs. 7500
	Storage Capacity Upto 1,000 MT	State License	Rs. 2000

in which the concentrations of oxygen, carbon dioxide and nitrogen, as well as the temperature and humidity of a storage room are regulated.	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Storage Without Atmospheric Controlled + Cold Storage is an activity where food products in packed or unpacked condition is stored for further distribution in storage facilities, also called warehouses, godowns, etc	Storage Capacity of More than 50,000 MT	Central License	Rs. 7500
	Storage Capacity Upto 50,000 MT	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Transporter (having a number of specialised vehicles like insulated refrigerated van/wagon, milk tankers etc.) Transportation is an activity of transporting food products (both packed and bulk) from one location to another in vehicles/containers including specialized vehicles like insulated refrigerated van/ wagon, oil/milk tankers etc. Food Trucks are also covered in this category	More than 100 Vehicles and Turnover more than Rs. 30 Crores per annum	Central License	Rs. 7500
	Upto 100 Vehicles and Turnover upto Rs. 30 Crores per annum	State License	Rs. 2000
	Single Vehicle and Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100

Wholesaler Wholesale is an activity in the distribution channel where food product is procured in bulk and then sold to resellers/retailers rather than to consumers.	Turnover more than Rs. 30 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 30 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Distributor Distribution is an activity in the distribution channel where food product is distributed from the original place of manufacture to the person who makes the final delivery or sale of the food product to the ultimate consumer.	Turnover more than Rs. 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Supplier Supply is an activity in the distribution channel where food product is	Turnover more than Rs. 20 Crores per annum	Central License	Rs. 7500

provided to the consumer as per the requirements raised by the consumer.	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Retailer Retail is an activity where food products is procured from a manufacturer, distributor or wholesaler and sold to the ultimate end user. E.g. Retail Shop/ Fish/ Meat/Poultry shop/ seller/Sweet Shop/Snacks/Confectionery or Bakery Shop	Turnover more than Rs. 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Marketer Marketing (self) means promoting food product of a brand in the market which is owned by the self. Marketing (Third Party) means promoting food product of a brand in the market which is not owned by the self.	Turnover more than Rs. 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100

Hotel Hotel is a commercial establishment providing lodging, meals, and other guest services. In general, to be called a hotel, an establishment must have a minimum of six letting bedrooms, at least three of which must have attached (ensuite) private bathroom facilities.	Five Star and Above	Central License	Rs. 7500
	Three Star and Four Star	State License	Rs. 5000
	One Star, Two Star or Hotel without Star Rating by Ministry of Tourism (HRACC)	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Restaurant and Bars Restaurant is a type of food service operation which prepares, serves food and drinks to customers in exchange for money. Meals are generally served and eaten on the premises, but many restaurants also offer take-out and food delivery services, and some offer only take-out and delivery.	Turnover more than Rs. 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100

Club/Canteen Canteen or Cafeteria is a dining area in an institution/ establishment serving food (being prepared in the premises or procured from other location or source) to individuals associated with or visiting the institution	Turnover More than Rs 12 Lacs per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Caterer Food Service Establishment involved in preparation, storage, serving and /or transport of food for consumption of a group at a venue of ceremony/celebration /ritual/institution.	Turnover More than Rs 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
Food Vending Agencies Sale of packaged/fresh food from a temporary or fixed stall/cart/ machine by an individual or by automation.	More than 100 Vending Machines and/or located in two or more States/UTs	Central License	Rs. 7500
	Upto 100 Vending Machines in only one State/UT	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum or Upto 12 Vending Machines in only one State/UT	Registration	Rs. 100
Dhaba Food service establishment generally located near roadside/highway involved in processing, storing, packaging and selling of food to customers for consumption Boarding houses serving food A building providing food and lodging for paying guest. Banquet halls with food catering arrangements A specified area such as hall which is used for the purpose of hosting parties/ ceremonies involved in preparation and serving of food to customers for consumption. Home Based Canteens/ Dabba Wallas An individual or establishment involved in distribution of packed meals (usually packed lunch) from food service establishments such as home based caterer or restaurants to customers. Permanent/ Temporary stall Holder A stand/booth/compartments/small covered area being used for preparation and /or sale of freshly prepared or packaged food for	Turnover more than Rs. 12 Lacs per annum	State License	Rs. 2000
	Turnover upto Rs 12 Lacs per annum	Registration	Rs. 100

consumption. This structure maybe temporary or permanent (fixed). Food stalls/ Arrangements in religious gatherings/ fairs etc A stand/booth/compartment/small covered area being used for preparation and /or sale or distribution of freshly prepared or packaged food being offered as Prasad in a religious institution.			
Importers Importers importing food items including food ingredients and additives for commercial use Import is an activity where articles of trade from a foreign source is brought into a domestic market in the course of trade	Importing any type of food product with no limit on the capacity	Central License	Rs. 7500
Food Business Activities at premises of Central Govt Agencies such as Storage, Wholesale, Distribution, Retail etc Documents for License as per the business activity – Storage, Wholesale, Distribution, Retail	No limit on Capacity or Turnover	Central License	Rs. 7500

Departmental Canteens at the premises of Central Govt. Institutions Food Service Establishment involved in preparation and serving of food for consumption of a group of individuals working or visiting central government agencies	Turnover More than Rs. 12 Lacs per annum	Central License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Central Registration	Rs. 100
Food Business Activities at premises of Airport/Seaport such as Storage, Wholesale, Distribution, Retail etc Food Service Establishment involved in preparation and serving of food at airports/seaports Documents for License as per the business activity – Storage, Wholesale, Distribution, Retail	No limit on Capacity or Turnover	Central License	Rs. 7500

Mid day Meal Caterer – The Midday Meal Scheme is a school meal programme of the Government of India designed to better the nutritional standing of school-age children nationwide. The programme supplies free lunches on working days for children in primary and upper primary classes in government, government aided, local body, Education Guarantee Scheme, and alternate innovative education centres, Madarsa and Maqtabas supported under Sarva Shiksha Abhiyan, and National Child Labour Project schools run by the ministry of labour. Caterer preparing and transporting food to institutions under Midday meal scheme.	Turnover More than Rs 20 Crores per annum	Central License	Rs. 7500
	Turnover upto Rs. 20 Crores per annum	State License	Rs. 2000
Mid Day Meal Canteen- Canteens serving food under mid day meal scheme in Schools	Turnover More than Rs 12 Lacs per annum	State License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Registration	Rs. 100
Exporter a) Documents for License for 100% Export Oriented Units b) Documents for License for Trader/Merchant Exporter c) Documents for License for Manufacturer Exporter	No limit on Capacity or Turnover	Central License	Rs. 7500
Caterers/Restaurants/Canteens/Hawkers/Petty Retailers at the premises of Railway Stations or under the control of Indian Railways	Turnover More than Rs. 12 Lacs per annum	Central License	Rs. 2000
	Turnover upto Rs. 12 Lacs per annum	Central Registration	Rs. 100
E-Commerce E-commerce also known as electronic commerce or internet commerce, refers to the buying and selling of goods or services using the internet, and the transfer of money and data to execute these transactions. Ecommerce is often used to refer to the sale of physical products online, but it can also describe any kind of commercial transaction that is facilitated through the internet.	No limit on Capacity or Turnover	Central License	Rs. 7500

<p>Head Office/Registered Office</p> <p>Food Business Operators having food business activities in two or more States/UTs have to declare one Head Office/Registered Office.</p> <p><u>Documents for Head office License only</u> <u>Documents for Head Office License along with Food Business Activity</u></p>	<p>No limit on Capacity or Turnover</p>	<p>Central License</p>	<p>Rs. 7500</p>
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